

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 329 OF 2018 & IA No. 1571 OF 2018

Dated: 27th September, 2019

In the matter of:

Tamil Nadu Generation and Distribution Corporation Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.11.2019.**

Court Master

NR